

Sixteenth Loksabha

an>

Title: Introduction of the Juvenile Justice (Care and Protection of Children) Amendment Bill, 2018.

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): I beg to move for leave to introduce a Bill to amend the Juvenile Justice (Care and Protection of Children) Act, 2015.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to amend the Juvenile Justice (Care and Protection of Children) Act, 2015.”

*The motion was adopted.*

SHRIMATI MANEKA SANJAY GANDHI: I introduce the Bill.

---